

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2242

ANSWERED ON:23.11.2010

THEFT MURDER CASES IN DELHI

Barq Shri Shafiqur Rahman;Choudhary Shri Bhudeo;Joshi Shri Kailash

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of theft, dacoit and murder have been reported in the National Capital Territory of Delhi;
- (b) if so, the total number of such cases reported/FIR registered during each of the last three years and the current year, areawise, including Lutyens Bungalow Zone and North Avenue, separately;
- (c) the total number of such cases investigated/under investigation and the steps taken to expedite investigation and solve the pending cases;
- (d) the total number of accused arrested and the action taken against them during the said period;and
- (e) the action taken by the Government to make Delhi, City safe and secure including VIP areas?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d) Yes Madam. The area-wise details of theft, dacoity and murder cases reported and accused arrested by the Delhi Police during the last three years and the current year (i.e. 2007, 2008, 2009 & 2010 (up to 31.10.2010) are at Annexure "A". The details of the theft, dacoity and murder cases reported and accused arrested in North Avenue during the last three years and the current year (i.e. 2007, 2008, 2009, & 2010(up to 31.10.2010) are at Annexure "B. Efforts are made by Delhi Police to resolve all unsolved cases. Concerned staff of Delhi Police has been briefed and senior officers have been directed to supervise the investigation closely.

(e) There is an in-built mechanism for undertaking periodic analysis of crime trends under various heads of crime all over Delhi, and on the basis of such analysis, suitable remedial steps for prevention and detection of crime are initiated. The crime prevention measures initiated by Delhi Police to check criminal incidents in Delhi, include introduction of 'eyes and ears' scheme to improve collection of intelligence at the grass -root level, emphasis on community policing for better relationship with the public; regular surveillance on the activities of desperate criminals; creation of 9 new sub-divisions and 29 new police stations after identifying crime-prone police stations; sustained focus on collection of criminal intelligence through Crime Branch and Special Cell and other special teams; checking of guest houses, hotels, etc. organized on a regular basis in order to keep a check on the activities of criminal elements; emphasis laid on SHOs personally leading patrolling parties particularly in vulnerable areas; pickets deployed all over Delhi for checking the criminals, particularly those making use of motorcycles, and their position is changed regularly, to instill an element of surprise; surveillance over bad characters has been intensified; banks are regularly checked during vulnerable hours; intensive door-to-door survey of servants and tenants, identification of senior citizens and cyber cafes; special patrolling is organized during dark nights to prevent any criminal activity under the cover of darkness.